

SPECIAL BENCH
COURT - I

O-212

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(CAA)/154(KB)2022
IN
C.A.(CAA)/1(KB)2021

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	KOBELCO MACHINERY INDIA PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

None

O R D E R

1. None appears for the petitioner.
2. List this matter on **09/08/2024**.

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)